## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON \_ O2 - O2 - (7)

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

258 16

PETITION NUMBER

: TP 108/17 : ENCARTA PHARMA PIT. LTD.

NAME OF THE PETITIONER (S) NAME OF THE RESPONDENT (S)

VIKRAM HOSPITAL PVT. LTD.

: 433(e)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

**UNDER SECTION** 

PHONE NUMBER

REPRESENTATION BY WHOM

Skejesh

Shri Rajesh S, Advocate appearing for the Petitioner is present. He undertakes to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.

MEMBER (J)

MEMBER (T)